



NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. IA 4113/2023 in C.P. (IB)/515(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2023**

NAME OF THE PARTIES:- **Committee Of Creditor Through
Authorised Representative Mrs. Sayali
Sanjay Kadam Vs. Greenleaf
Commerce Pvt Ltd**
IN THE MATTER OF
Esoteric Trading PvtLtd
V/s
Greenleaf Commerce Pvt Ltd

Section: 22(3)(b) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 4113 of 2023:- Counsel, B Joshi appeared for the Applicant. The present Application filed by the CoC through its Authorized Representative Mrs. Sayali Sanjay Kadam for replacement of Interim Resolution Professional, Mr. Pranav Damania. Counsel for the Applicant submitted that the tenure of Mr. Pranav Damani has been ended on 18.07.2023, therefore, the CoC through Board Resolution dated 20.07.2023 passed a resolution with 100% Vote to appoint the proposed Insolvency Professional Mr. Raghunath S. Bhandari bearing Registration No. IBBI/IPA-002/IP-N01023/2020-21/13276 as Resolution Professional in the matter of Corporate Insolvency Resolution Process of Greenleaf Commerce Pvt. Ltd. immediately after



the expiry of tenure of Interim Resolution Professional, which is annexed with the present Application. In view of the averments made in the present Application and in the light of the CoC resolution with 100% voting, this bench allows to appoint Mr. Raghunath S. Bhandari as Resolution Professional in place of Mr. Pranav Damania. Accordingly, **IA 4113 of 2023 is allowed and disposed of.**

List the present Company Petition for hearing on **12.12.2023.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)